

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL & TRAINING)

LOK SABHA
UNSTARRED QUESTION NO. 3295
(TO BE ANSWERED ON 22.03.2017)

VACANT POSTS IN CAT

3295. SHRI VENKATESH BABU T.G.:

Will the PRIME MINISTER be pleased to state:

- (a) the names of places in the country where Central Administrative Tribunal (CAT) branches/benches are located, State-wise;
- (b) whether a number of CAT benches are headless which has resulted in large number of pending of cases;
- (c) if so, the details thereof;
- (d) whether the Government has taken any steps to fill up all the vacant positions in the CAT benches; and
- (e) if so, the details thereof and the time by which all vacant positions are likely to be filled up?

ANSWER

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office. (DR. JITENDRA SINGH)

(a): Enclosed as **Annexure I**.

(b) & (c): Only Jabalpur Bench of Central Administrative Tribunal (CAT) is without a head due to superannuation of Administrative Member on 19.10.2016. The post of Judicial Member had fallen vacant from 23.04.2014.

Wherever, there is a vacancy, Honøble Chairman, CAT has been deputing Honøble Members to those benches for a period of one or two weeks, from other benches. During the last three years (2014-2016), 80915 cases were instituted in all the benches of CAT and 73084 cases has been disposed. Hence, the percentage disposal rate is 90.32%.

(d) & (e): The Government has taken necessary action for selection of Members for appointment at various benches of CAT. The process of filling up the vacancies pertaining to the year 2016 is on. As the selection of candidates for appointment as Members in CAT is done through a well laid down process, which takes time, it may not be possible to prescribe a fixed time limit.

As regards vacancies pertaining to the year 2017, vacancies circulars have been posted in DoPT website and also published in leading news papers on 16/02/2017. The last date for receipt of applications is 03/04/2017.

Annexure I

The Name of places in the country where Central Administrative Tribunal (CAT) branches are located State-Wise.

Sl. No.	Name of the Bench	State	Circuit Sitting
1	Principal Bench	Delhi	----
2	Ahmedabad	Gujarat	-----
3	Allahabad	Uttar Pardesh	Nainital (U.K.)
4	Bangaluru	Karnataka	-----
5	Chennai	Tamil Nadu	Pondicherry (UT) Pondicherry
6	Chandigarh	Punjab & Haryana	Shimla (Himachal Pardesh)
			Jammu (J&K)
			Srinagar(J&K)
7	Cuttack	Orissa	-----
8	Ernakulam	Kerala	Kavrati (Lakshadweep)
9	Guwahati	Assam	Agartala(Tripura)
			Imphal(Manipur)
			Shillong (Meghalaya)
			Aizowl (Mizoram)
			Kohima (Nagaland)
			Itanagar (Arunachal Pradesh)
10	Hyderabad	Andhra Pradesh	---
11	Jabalpur	Madhya Pradesh	Indore (M.P.)
			Gwalior(M.P.)
			Bilaspur (Chattisgarh)
12	Jaipur	Rajasthan	---
13	Jodhpur	Rajasthan	----
14	Kolkata	West Bengal	Port Blair (Andaman & Nicobar)
			Gangtok(Sikkim)
15	Lucknow	Uttar Pradesh	----
16	Mumbai	Maharashtra	Aurangabad (Maharashtra)
			Nagpur (Maharashtra)
			Panaji (Goa)
17	Patna	Bihar	Ranchi (Jharkhand)
